

**HIGH COURT OF JAMMU AND KASHMIR
AT SRINAGAR**

(Through Virtual Mode)

SWP No. 1894/2009

Khursheed Ahmad Dar & Ors

..... Appellant(s)

Through: -
None

V/s

State of JK & Ors.

..... Respondent(s)

Through: -
Mr Sajjad Ashraf, Government Advocate.
(Through Video Conference from High Court Wing, Srinagar)

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge *(On Video Conference from Srinagar Wing)*

ORDER
11.06.2020

Await appearance of counsel for the petitioners.

Adjourned.

List on 30th of June, 2020.

(Ali Mohammad Magrey)
Judge

SRINAGAR:

11.06.2020

"Hamid"